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Title: Introduction of the Constitution (Amendment) Bill, 2015 (Insertion of new articles 77A, etc.).

SHRI A.P. JITHENDER REDDY (MAHABUBNAGAR): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI A.P. JITHENDER REDDY: Sir, I introduce the Bill.

**15.46 hours**